

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:343
ANSWERED ON:01.03.2002
REPEAL OF JPMA, ACT, 1987
N.T. SHANMUGAM

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government have constituted an Inter-Ministerial Committee on Jute Packaging Materials (Compulsory Use in Packaging Commodities) Act, 1987;
- (b) if so, the reasons therefor;
- (c) the details of its composition and terms of reference; and
- (d) the time by which it is likely to submit its Report?

Answer

MINISTER OF STATE FOR TEXTILES (SHRI V. DHANANJAY KUMAR)

- (a) Yes, Sir.
- (b) To consider all representations received regarding the JPM Act and to suggest a road map for progressive dilution of compulsory packaging norms.
- (c) The Inter Ministerial Committee consists of the following members:
 - (i) Minister of Textiles
 - (ii) Minister of Agriculture and
 - (iii) Minister of Consumer Affairs, Food & Public Distribution.

The Committee is to formulate a road map for progressive dilution of compulsory packaging norms for foodgrains and sugar under the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987 to facilitate its repeal.

- (d) The Committee is likely to submit its report, before the end of current Jute Year i.e. 30 June 2002.